

ANTI-SMALLPOX VACCINE FROM RUSSIA

312. SHRI D. THENGARI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that the Government of India had requested the Soviet Union for anti-smallpox vaccine; and

(b) if so, what was the quantity asked for and how much has been received so far?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. S. CHANDRASEKHAR): (a) Yes.

(b) During the current year, a request had been made to the Government of U.S.S.R. for the supply of 8.25 million doses of freeze-dried small-pox vaccine on an emergent basis. Against this, 6.60 million doses have been received so far. As a long term measure, a request has been made for the supply of 100 million doses per year for three to four years. In the earlier years, 650 million doses of the vaccine had been received from the U.S.S.R. in three instalments of 250, 200 and 200 million doses as per our request.

INDUSTRIAL ALCOHOL AND MOLASSES

313. DR. (MRS.) MANGLADEVI TALWAR:

SHRI UTTAM SINGH DUGAL:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Government of West Bengal have urged the Central Government to supply to them their requisite quantities of industrial alcohol and molasses; and

(b) if so, what is the total quantity of each of the above mentioned items required by West Bengal?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF PLAN-

NING AND SOCIAL WELFARE (SHRI K. RAGHURAMAIAH): (a) yes.

(b) During the current sugar season (i.e. December 1966 to November 1967) the requirements of West Bengal as reported by the State Government are as follows:—

(i) Industrial alcohol—9.2 million gallons.

(ii) Molasses—49,325 metric tonnes.

ELECTRIFICATION OF VILLAGES

314. SHRI RAM CHANDER: SHRI JAGAT NARAIN:

Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply to Unstarred Question No. 236 given in the Rajya Sabha on 5th April, 1967 and state:

(a) whether investigations into the reasons for not supplying electricity to the villages Dhamota and Bhadarani in Himachal Pradesh have since been completed; and if so, the finding thereof; and

(b) whether any modification in the rural electrification scheme is contemplated in the near future; and if so, the details thereof?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) These villages could not be electrified by the composite Punjab State Electricity Board due to lack of materials and communication facilities. The Himachal Pradesh Government propose to take up the electrification of these two villages shortly.

(b) No modification in the rural electrification scheme is contemplated at present.

DELAY IN COMPLETION OF MAJOR AND MINOR IRRIGATION PROJECTS

315. SHRI K. SUNDARAM: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Government of India have undertaken an independent